WINDING UP OF THE DEPARTMENT OF **FOURISM**

59. SHRI A. D. MANI: SHRI SITARAM JAIPURIA: SHRI K. C. PANDA: SHRI SUNDAR MANI PATEL: SHRI K CHANDRASEKHA-RAN

Will the Mini ter of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether he stated in Delhi on May 28, 1970 that he wants to wind up the Department of Tourism and hand over its functions to a National Tourist Authority in 1971;
- (b) if so, what are the details of the proposal; and
- (c) what will be the set-up and the functions of the proposed Authority?

MINISTER OF TOURISM THE AND CIVIL AVIATION (DR. KA-RAN SINGH): (a) to (c) The question of establishing a National Tourist Board or Authority which will deal with various aspects of tourism promotion and ensure clos co-ordination between the commercial and other activities in this field is being carefully considered in all its aspects.

TRAINING TO R.S.S. VOLUNTEERS IN THE USE OF WEAPONS

60. SHRI M V. BHADRAM: SHRI KHISHAN KANT: SHRI AHJUN ARORA:

Will the PRIME MINISTER be pleased to state.

- (a) whether Government are aware of the fact that during the past several years Rashtriya Swayam Sevak Sangh had been regularly training its volunteers in different parts of the country in the use of lath, knife and other weapons; and
- (b) if so, wl ether Government propose to take any action to ban such para-military training organised by the 探測型上 R.S.S.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir.

(b) The District Magistrate of Delhi has on June 26, 1970 issued an order under section 144, Cr. P.C. prohibiting inter alia for a period of two months the holding of physical drills, whether with or without lathis or any other weapons or any object resembling any weapon in any public place or in any place where the members of the public have a right of access. It will be for authorities authorised under law to issue such orders to consider the need for such orders in other parts of the country. The question of enacting legislation to deal with organisations which hold drills, training etc. on the pattern of the armed forces, is under consideration of the Central Government.

KEEPING OF RARE MANUSCRIPTS IN GUNNY BAGS AT VARANASI

61. SHRI LOKANATH MISRA: SHRI K. C. PANDA: SHRI S. S. MARISWAMY: SHRI SUNDAR MANI PATEL:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether the attention of the Government of India has been drawn to a report in the Hindustan Times of 3rd May, 1970 that some of the rare manuscripts were kept in gunny bags belonging to Kashi Nagri Parchami Sabha at Varanasi; and
- (b) if so, whether the Government of India have taken any action to save these rare manuscripts; if so, the details thereof?

MINISTER OF STATE IN INISTRY OF EDUCA-THE THE MINISTRY TION YOUTH AND SERVICES (SHRI BHAKT DARSHAN) Yes. Sir.

(b) The Nagri Parcharni Sabha Varanasi has been requested to indicate the nature and the extent of assistance they need for the proper pre-servation of these manuscripts. Their proposals are awaited.

HOLDING OF THE JOINT ENTRANCE EXAMINATION OF THE INSTITUTES OF TECHNOLOGY IN HINDI

SHRI R. P. KHAITAN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to